

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 25th April, 2022

No. HCM/C-89/2021-Estt.(I)/ 7339 : On conveyance of approval vide letter no. Judl-1/12/2021-SEC-LAW of Secretariat: Law & Legislative Affairs Department, Government of Manipur dated 6th April, 2022, Hon'ble The Chief Justice is pleased to order the regularization of the following 7 (seven) contractual posts in this High Court.

Sl. No.	Name of post	No. of post	Letter no. & date of initial engagement conveyed by LD.	Post creation no.
1	Computer Operator (now re-designated as Computer Assistant)	5 (five)	No. 4/23/2007- Judl/L(HC) dated 31-03-2008	Judl-1/12/2021- SEC-LAW dated 6 th April, 2022
2	Driver (now re-designated as Chauffeur)	2 (two)	No. 16/1/2005- Law(GHC) dated 05-09-2005	

Further, in exercise of the power conferred under Article 229(1) of the Constitution of India, Hon'ble The Chief Justice is pleased to regularise the services of the following 7 (seven) contractual employees of this Registry temporarily in the posts shown against their name against the post creation no. Judl-1/12/2021-SEC-LAW dated 6th April, 2022 with immediate effect.

Sl. No.	Name	Name of post	Pay Scales
1	Aribam Anand Sharma	Computer Assistant	Level-4 of Pay Matrix (21700-69100) of Manipur Service (Revised Pay) Rule, 2019 plus other allowances as admissible under the Rules from time to time
2	Chingangbam Haridas	Computer Assistant	
3	Kambam Phanindra Singh	Computer Assistant	
4	Uttam Chabungbam	Computer Assistant	
5	Soram Sushanta Singh	Computer Assistant	
6	Thokchom Umakanta Singh	Chauffeur	Level-3 of Pay Matrix (19900-63200) of Manipur Service (Revised Pay) Rule, 2019 plus other allowances as admissible under the Rules from time to time
7	Ningthoujam Surajmani Singh	Chauffeur	

This issues with the concurrence of Finance Department (PIC), Govt. of Manipur vide their U.O. No. 391/2021-2022/FD(PIC) dated 31-03-2022.

They shall be on probation for a period of 2 (two) years from the date of issue of this order.

By order etc.

25/4/2022
(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
Imphal, the 25th April, 2022

Endt. HCM/C-89/2021-Estt.(I)/ 7340-59
Copy to :

1. The Commissioner of Vigilance, Manipur.

Contd...2/-

2. The Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl.), High Court of Manipur.
5. The Joint Registrar (Judl.)/(Admn./PM&P), High Court of Manipur.
6. The Deputy Registrar (Accounts/Planning)/(Protocol)/(Admn.), Language Officer (Special Officer), High Court of Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Assistant Registrars/Library-cum-Research Officer/Chief Translator/Sr. Private Secretary/ Court Managers, High Court of Manipur.
10. The System Analyst, High Court of Manipur.
- for uploading the same in the High Court's official website.
11. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The Private Secretary to Registrar General, High Court of Manipur.
15. All Supdts./Stamp Reporter/Court Officers/Protocol Officer/Sr. Grade Translator/Computer Programmer, High Court of Manipur.
16. All Court Masters, High Court of Manipur.
17. Person(s) concerned.
18. The Service Book.
19. The Order Book/Guard File.
20. The concerned File.

25/4/2022
REGISTRAR GENERAL
HIGH COURT OF MANIPUR